COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 78 OF 2016

Dated: 1st November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s R. M. Mittal Steel Pvt. Ltd.

.. Appellant(s)

Vs.

The Managing Director, Jaipur Vidyut Vitran Nigam

Ltd. & Ors.

Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R-2 & 3

Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.12.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/ss